



KARNATAKA LEGISLATIVE COUNCIL
ONE HUNDRED AND FORTY FOURTH SESSION

THE CODE OF CRIMINAL PROCEDURE (KARNATAKA AMENDMENT) BILL, 2021

(LA Bill No. 26 of 2021)

(As passed by the Karnataka Legislative Assembly)

A Bill further to amend the Code of Criminal Procedure, 1973 in its application to the State of Karnataka.

Whereas it is expedient further to amend the Code of Criminal Procedure, 1973 (Central Act 2 of 1974), in its application to the State of Karnataka for the purposes hereinafter appearing;

Be it enacted by the Karnataka State Legislature in the Seventy second year of the Republic of India as follows :-

1. Short title and commencement.-(1) This Act may be called the Code of Criminal Procedure (Karnataka Amendment) Act, 2021.

(2) It shall come into force at once.

2. Amendment of section 276.- In the Code of Criminal Procedure, 1973 (Central Act 2 of 1974) in section 276, after sub-section(1), the following proviso shall be inserted, namely:-

“Provided that, evidence of a witness under this sub-section may also be recorded by audio-video electronic means in the presence of the advocate of the person accused of the offence in such manner as may be prescribed”.

STATEMENT OF OBJECTS AND REASONS**(As appended to at the time of Introduction)**

It is considered necessary to amend the Code of Criminal Procedure, 1973 (Central Act 2 of 1974), provide for record the evidence of the witness by audio-video-electronic means, in the presence of the Advocate of the person accused of the offence.

Hence, the Bill.

FINANCIAL MEMORANDUM

There is no extra expenditure involved the proposed legislative measure.

MEMORANDUM REGARDING DELEGATED LEGISLATION

Clause 2:	The proviso to sub section (1) of Section 276 sought to be inserted under this clause empowers the State Government to prescribe by rules the manner of recording the evidence of the witness by audio-video-electronic means, in the presence of the Advocate of the person accused of the offence.
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The proposed delegation of legislative power is normal in character.

AARAGA JNANENDRA
Minister for Home

K.R. MAHALAKSHMI
Secretary
Karnataka Legislative Council